

expenditure being incurred on the security of Cabinet Ministers and other VIPs daily/annually?

THE MINISTER OF HOME AFFAIRS (SHRI MUFTI MOHAMMAD SAYEED): The Delhi Police is incurring approximately a sum of Rs.21,68,100 annually on hiring of cars for escort duties. The expenditure on personnel for security duties and other expenses are incurred from the existing budget of Delhi police. Expenditure on security during visits of the VIPs to the States is met by respective State Governments out of their Budget.

Setting up of New Telephone Exchange Factories

539. SHRI SRIKANTA DATTA NARASIMHA RAJA WADIYAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is proposed to set up some new telephone exchange factories during 1990-91;

(b) if so, the details thereof; and

(c) the places identified for the location of the new factories?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) No new telephone exchange factories are proposed to set up in 1990-91.

(b) Does not arise.

(c) Does not arise.

Allocation of more Funds for Development of National Highways in Kerala

540. SHRI MULLAPPALLY RAMA-

CHANDRAN: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether Government of Kerala has requested for allocation of more funds for development of National Highways in this year; and

(b) if so, the details thereof and the reaction of Government thereto?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): (a) and (b). Against the provision of Rs. 12 crore in the Budget Estimate for 1989-90 a sum of Rs. 15 crores as finally projected by the State Government has been allotted.

Bye-Passes on National Highways in Kerala

541. SHRI MULLAPPALLY RAMACHANDRAN:
SHRI K. MURLEEDHARAN:

Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) the Bye-passes on National Highways that have been sanctioned in Kerala by the Union Government.

(b) whether the work has commenced on any of them; and

(c) if so, the details thereof including the extent of work completed and target dates fixed for completion of each of them?

THE MINISTER OF SURFACE TRANSPORT AND MINISTER OF COMMUNICATIONS (SHRI K. P. UNNIKRISHNAN): (a) to (c). The position of Bye-Passes sanctioned and in progress is given in the statement below.

STATEMENT

Sl. No.	National Highway No.	Name of Bypass	Present Status
1	2	3	4
1.	47	Chalakydy	Land has already been acquired. Earth-work and cross drainage works are nearing completion. Target date of completion of the bypass is 9/90.
2.	47	Trivandrum-Neyyattinkara	About 97% of land in Phase-I (Northern Section having a length of 20.5 kms) has been acquired. Survey and Investigation in km 0 to 10.25 is in progress. Construction work from km. 10.25 to 20.5 is in progress. Of this, 1.179 kms, has already been completed. Alignment of first two kms. of Phase-II (length 22.5 kms) has been approved. For the remaining length, further Survey and Investigation requires to be done for finalising the detailed alignment.
3.	47	Alleppey	Land has been acquired and detailed estimate for construction has been prepared for about 3 kms out of the total length of 7.6 kms.
4.	47	Quilon	Land acquisition for Phase-I and II, length about 5 kms, is in progress out of total length of about 13 kms.
5.	17	Calicut	Land for Phase-I (about 7 kms) has been acquired. Land acquisition estimate for Phase-II, length about 12 kms, is being modified by the State PWD. Land acquisition estimate for the remaining two phases i.e. Phase III and IV (length about 9 kms) has been sanctioned in Feb. 1990.

It is too early to indicate the target dates of completion of the bye-passes mentioned at S. Nos. 2 to 5 above as they are in early stages of sanction/progress.